

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2515
(TO BE ANSWERED ON 21.12.2022)

GOVERNMENT JOBS TO YOUTH

†2515. **SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of jobs provided to youth by the Government in different Government Departments during the last five years;
- (b) whether it is a fact that the number of educated unemployed youth is increasing continuously as no regular recruitment is being made in Government sectors;
- (c) whether it is also a fact that lakhs of applications are received for small number of vacancies advertised and out of them the number of applicants possessing much higher qualifications than the required minimum qualifications for the posts is very high;
- (d) whether most of such recruitments remain pending in judicial scrutiny process in courts for long and hampering the recruitment process which are to be completed in time; and
- (e) the number of educated unemployed persons in the country, State-wise and trade-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Number of candidates selected by UPSC, SSC and RRBs, for appointment in Central Government during the last five years is 3,77,802.

Occurrence and filling up of vacancies is a continuous process, as per the requirement of various Ministries/ Departments/ Organizations of Central Government. Government has already issued instructions to all Ministries/ Departments for timely filling up of the unfilled posts. Rozgar Melas, being organized by Government of India, are expected to act as catalyst in further employment generation and provide meaningful opportunities to the youth for their empowerment and participation in National Development directly.

Based on the educational qualifications and requirements of posts advertised, all eligible candidates, including the candidates with the higher qualifications, can apply for the posts so advertised.

Most of the examinations have been conducted smoothly without any litigation. However, in a few cases, the process of recruitment has been hampered by litigations.

No data in respect of number of educated unemployed persons, trade-wise, is maintained